

### Need for enhancement of honorarium for ASHA Workers

**श्री मनोज कुमार झा (बिहार) :** माननीय सभापति महोदय, सबसे पहले आपको सकुशल सदन वापसी की बहुत-बहुत शुभकामनाएं! सभापति महोदय, यह महत्वपूर्ण है कि नेता सदन और स्वास्थ्य मंत्री भी हमारे समक्ष हैं। ये जो Accredited Social Health Activists (ASHA) हैं, जिनको हम popularly आशा कहते हैं, ये तकरीबन 20 वर्षों से हमारी तमाम स्कीम्स को अपने उन कंधों पर ढो रही हैं, जो कई दफा मजबूत कंधे नहीं होते और उन कंधों पर वजन तब और बढ़ जाता है, जब उनके समक्ष अनिश्चितताएं हों।

माननीय सभापति महोदय, मैं यहां मूलतः आशाकर्मियों के लिए बात रख रहा हूँ, लेकिन इस देश के तमाम स्कीम वर्कर्स, जो अलग-अलग योजनाओं में संलग्न हैं, उनके समक्ष भी अनिश्चितता का ऐसा ही माहौल है और सिर्फ तालियां बजाकर, उनको gratitude देकर इसकी भरपाई कतई संभव नहीं है। जैसा मैंने कहा, बीते 20 वर्षों में तमाम राज्यों की सारी योजनाएं, खासकर स्वास्थ्य और पोषण के क्षेत्र में इन्हीं वर्कर्स द्वारा चलाई जा रही हैं। सर, एक gender notion भी है कि चूंकि ये मूलतः महिलाएं हैं, तो यह care giver हैं। अगर इनका शोषण भी हो जाए, तो care giver के नाम पर इनको रख लिया जाए। ये 2005 से NRHM का हिस्सा थीं।

सर, मुझे दुःख के साथ कहना पड़ रहा है कि इनके लिए राज्यवार परिस्थितियां बहुत विपरीत हैं। हाल ही में इनकी एक हड़ताल भी हुई थी। एक तरफ केरल जैसा राज्य है, जहां सबसे ज्यादा honorarium है, दूसरी तरफ मेरा अपना गृह राज्य, बिहार है, जहां मात्र 2,000 रुपये honorarium है। सर, यह पूरे देश के समक्ष एक चुनौती है। मेरी यह मांग पूरे देश के लिए होगी। अगर आप इनको वर्कर्स कह रहे हैं, activists कह रहे हैं, तो honorarium थोड़ा demeaning लगता है। अगर हम इसको कोई बेहतर नाम दें, तो अच्छा होगा। इनके लिए 21,000 रुपये cutting across States का प्रावधान किया जाए और one-time retirement benefit 5 लाख रुपये दिया जाए। सर, 2020 में यह स्टैंडिंग कमेटी का भी आग्रह था कि इनके काम को formalize किया जाए।

सभापति जी, अंत में, मैं आपके माध्यम से माननीय स्वास्थ्य मंत्री जी से आग्रह करूंगा कि अगर आपने सकारात्मक पहलकदमी ली, तो इसकी गूंज दूर तक जाएगी और हम बेहतर प्रदर्शन कर पाएंगे। इसी के साथ, मैं जोर से कहना चाहता हूँ, जय हिंद!

DR. JOHN BRITTAS (Kerala): Sir, we support this. ...(*Interruptions*)... Sir, both the hon. Finance Minister and Health the Minister are here.

MR. CHAIRMAN: Dr. John Brittas, such a pious sentiment was expressed. Let the House run according to rules. ...(*Interruptions*)... No, no. He knows how to handle his affairs. We can complement the Leader of the House for exemplifying decorous conduct all throughout.

The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Manoj Kumar Jha : Ms. Sushmita Dev (West Bengal), Shri

Anil Kumar Yadav Mandadi (Telangana), Dr. Fauzia Khan (Maharashtra), Shrimati Sulata Deo (Odisha), Shri Imran Pratapgarhi (Maharashtra), Shri Saket Gokhale (West Bengal), Dr. Sasmit Patra (Odisha), Dr. John Brittas (Kerala), Shri Sanjay Yadav (Bihar), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Jose K. Mani (Kerala), Shri A. A. Rahim (Kerala), Ms. Dola Sen (West Bengal), Shrimati Sagarika Ghose (West Bengal), Shri Mohammed Nadimul Haque (West Bengal), Shri R. Girirajan (Tamil Nadu), Shrimati Jebi Mather Hisham (Kerala), Shri Prem Chand Gupta (Bihar), Shri P. Wilson (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shrimati Mausam B Noor (West Bengal), Shri Ritabrata Banerjee (West Bengal), Dr. V. Sivadasan (Kerala), Shri Ravi Chandra Vaddiraju (Telangana), Shri Ajit Kumar Bhuyan (Assam), Shri Haris Beeran (Kerala), Shri M. Shanmugam (Tamil Nadu), Shri Niranjan Bishi (Odisha), Shri Sandosh Kumar P (Kerala), Shri P. P. Suneer (Kerala), Shrimati Ranjeet Ranjan (Chhattisgarh), Dr. Radha Mohan Das Agrawal (Uttar Pradesh) and Shri M. Mohamed Abdulla (Tamil Nadu).

Now, Shri Saket Gokhale on 'Demand for conferring the Bharat Ratna Award posthumously on the late Shri T.N. Seshan, former Chief Election Commissioner.'

**Demand for conferring the Bharat Ratna Award posthumously on the late Shri T.N. Seshan, former Chief Election Commissioner**

SHRI SAKET GOKHALE (West Bengal): Sir, Shri T.N. Seshan was the 10<sup>th</sup> Chief Election Commissioner of India and he redefined the way in which the Election Commissioner of India functions. Mr. Seshan was a fiercely independent Election Commissioner. His famous quote, 'I eat politicians for breakfast,' showed that he worked without fear or favour and upheld the independence and dignity of the Election Commission. Sir, I will state a few reasons as to why it is extremely important that our country honour Shri T.N. Seshan with the Bharat Ratna. First reason is: Shri T.N. Seshan's independence gave a strong image to the ECI, which is the constitutional body. Sir, today, Election Commissioners are appointed directly by the Government with a majority vote of P.M. Shri Modi and hon. Home Minister, Shri Amit Shah on the selection panel. Neither the Chief Justice of India, which is the judiciary, nor the Leader of the Opposition, which is the legislature, have any say in the appointments. The ECI has now become a Government-appointed body. Shri T.N. Seshan would not approve of this. Second reason is, Shri T.N. Seshan strictly